

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 23.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER								
AT 11.00 A.M.								
1	RA. NO. 02-2021 and MA. NO. 138-2021 IN A. NO. 211-2020	Amalendu Mukherjee	Mr. Nitin Sharma, Advocate	SEBI	Mr. Rashi Dalmia, Advocate i/b. ELP	RA Hearing	10.03.2021	<u>RACONSIDERATION</u>
AT 11.05 A.M.								
2	315/2018 A/W	Insure Life Infrastructure (India) Limited &Anr.	Mr. Anshuman Sugla, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Mustafa S. Doctor, Senior Advocate i/b The Law Point	Admission Disposal	17.03.2021	<u>ILILAXMI</u>
	MA.No. 296/2018 & A.No.357/2018	Laxmi Khandelwal						
AT 11.07 A.M.								
3	MA.No. 216/2021 in A.No.567/2019	National Spot Exchange Ltd.	Vaish Associates	SEBI & Phillip commodities India Pvt. Ltd.		MA Hearing		<u>GEOFINRATHI</u>
	MA.No. 217/2021 in A.No.568/2019	National Spot Exchange Ltd.		SEBI & Anand Rathi Commodities				

				Ltd.				
	MA.No. 215/2021 in A.No.569/2019	National Spot Exchange Ltd.		SEBI & Motilal Oswal Commodities Brokers Pvt. Ltd.				
	MA.No. 218/2021 in A.No.570/2019	National Spot Exchange Ltd.		SEBI & India Infoline Commodities Ltd.				
	MA.No. 214/2021 in A.No.571/2019	National Spot Exchange Ltd.		SEBI & Geofin comtrade Ltd.				
4	214/2019 A/W	Geofin Comtrade Limited		SEBI & ANR.	Mr. Mihir Mody, Advocate i/b. K. Ashar & Co. Mr. Arvind Lakhawat, Adv-I/b Vaish Associates for intervenor	Admission Disposal	22.02.2021	
	217/2019 A/W	Phillip Commodities India Pvt. Ltd.Ms.	Mr. Parkash Shah, Advocate i/b Prakash Shah & Associates					
	218/2019 A/W	IIFL Commodities Limited	Ms. Aparna Wagle, Advocate i/b Alliance Law					
	288/2019 A/W	Anand Rathi Commodites Limited	Mr. Ameya Gokhale, Advocate- i/b Shardul Amarchand Mangaldas & Co					
	289/2019	Motilal Oswal Commodities Broker Pvt. Ltd.	Robin Shah, Advocate- i/b Parinam Law Associates					

AT 11.20 A.M.								
5	A. No. 512/2019	IIFL Securities Ltd.	Mr. Nimay Dave, Advocate i/b Alliance Law	SEBI	Mr. Kumar Desai, Advocate i/b K. Ashar & Co.	Admission Disposal	09.03.2021	<u>IIFLSEBI</u>
AT 11.30 A.M.								
6	516/2019	Narendra Vallabhji Bahuva	Ms. Shaila Taware, Advocate i/b. Profess Law Associates	SEBI	Mr. Chirag Bhavsar, Advocate i/b. MDP & Partners	Admission Disposal	01.03.2021	<u>NARENDRAVB</u>
AT 11.40 A.M.								
7	A.No.593/2019	Sudhesh Rani Chib	Mr. Shashindra Tripathi, Advocate	SEBI & Ors.	Mr. Vishal Kanade, Advocate i/b K. Ashar & Co. for R-1	Admission Disposal	24.02.2021	<u>SCORESNHAI</u>
AT 11.42 A.M.								
8	A.No. 218/2020 A/W	Yes Capital (India) Pvt. Ltd. & Anr.	Mr, Arka Saha, Advocate i/b Khaitan & Co.	SEBI	Mr. Fredun De Vitre, Senior Advocate i/b K. Ashar & Co.	Admission Disposal	18.02.2021	<u>ENCUMBRANCETAKEOVER</u>
	A.No. 461/2020	Rana Kapoor			Mr. Mustafa Doctor, Senior Advocate i/b K. Ashar & Co.			
AT 11.46 A.M.								
9	A.No. 359/2020 A/W	Laxmi Kanta Tolasariya	Mr. Vikash Bengani,	SEBI	Ms. Nidhi Singh, Advocate i/b, vidhii partners	Admission Disposal	08.01.2021	<u>KFLNOCONNECTION</u>

	A.No. 362/2020 A/W	Srikant Karwa HUF &Anr.	Advocate					
	A.No. 411/2020 A/W	Viren Shelters LLP						
	A.No. 428/2020 A/W	Gopi Krishna Manepally HUF						
	A.No. 429/2020 A/W	Murali Krishna Manepally HUF						
	A.No. 430/2020 A/W	Solex Commercial &Credit Pvt. Ltd.						
	A.No. 431/2020 A/W	Dukes Products (India) Ltd.						
	A.No. 432/2020 A/W	Dukes Consumer Care Ltd						
	A.No.444/2020 A/W	AnkitAgarwal						
	A.No.445/2020 A/W	Umang Projects LLP						
	A.No.447 /2020 A/W	OmprakashAgarwal HUF						
	A.No. 450/2020 A/W	Dr.OmprakashAgarwal						

	A.No. 420/2020 A/W	Jitendra C. Janani &Ors.	Mr. Jai Vakil, Advocate					
	A.No. 464/2020	RakeshPrajapati	Hardik Vora, Advocate					
	A.No. 330/2020	MahendraDhanjibhai Amin	Mr. Prakash Shah, Advocate					
	MA.No. 557/2020 (Delay Application) & A.No. 535/2020	Bharti Bharatkumar Upadhyay	Shah and Ramaiya					
AT 11.48 A.M.								
10	A.No.446/2020 A/W	Janak Chimanlal Dave	Mr. Vikas Bengani, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	19.02.2021	<u>REMANDDISGORGEMENT</u>
	A.No. 451/2020 A/W	Bhupesh Harishchandra Rathod						
	A.No. 460/2020 A/W	Jatin Shah						
	A.No. 469/2020 A/W	JigarPrafulGhogari						
	A.No. 476/2020 A/W	DilipkumarPukhraj Jain						
	A.No. 477/2020 A/W	KiranBhikuBhanaes						

	A.No. 478/2020 A/W	KishanBalramShigvan						
	A.No. 567/2020 A/W	Kiran Madhusudan Sheth						
	A.No. 554/2020	Hemant Sheth& Ors.						
AT 11.50 p.m.								
11	A.No. 482/2020 A/W	Rajendra Hukumchand Gupta	Mr. Vikas Bengani, Advocate i/b	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	AdmissionDisposal	19.02.2021	<u>SINGLEBUYTRADE</u>
	MA.No. 37/2021 (Exemption from filing certified copy) & A.No. 551/2020 A/W	Link Up Financial Consultants Pvt. Ltd.	Mrs. Poonam Gadkari, Advocate i/b Juris Matrix Partner LLP					
	A.No.552/2020 A/W	GloriusVincom Pvt. Ltd.						
	A.No. 73/2021	Anita Jajodia	Ms. Rinku Valanju, Advocate i/b R V Legal					
AT 11.52 p.m.								
12	A.No. 495/2020	RKP Associates	Mr. Vikas Bengani, Advocate	SEBI	Ms. Anubha Rastogi, Advocate i/b Khare Legal Chambers	Admission Disposal	12.03.2021	<u>REJECTEDSETTLEMENT</u>

AT 12.00 NOON								
13	A.No. 557/2020 A/W	Dr. Prannoy Roy	Ms. Fereshte Sethna, Advocate i/b DMD Advocates	SEBI	Mr. Shyam Mehta, Senior Advocate i/b K. Ashar & Co. for R-1	Admission Disposal	04.03.2021	<u>DELAYDISGORGERE</u> <u>RESTRAIN</u>
	A.No. 558/2020 A/W	Radhika Roy			Mr. Anubhav Ghosh, Advocate i/b The Law Point for R-2			
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u>								
AT 12.10 A.M.								
14	321-2018	Suresh S Mehta	Ms. Prachi Pandya, Advocate i/b. Corporate Attorneys	SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.	FURTHER HEARING	05.03.2021	<u>SURESHSEBI</u>